

(b) if so, the total amount of such grants which could not be utilized; and

(c) the names of the States who could not utilize the grants sanctioned to them?

The Minister of Food and Agriculture, (Shri A. P. Jain): (a) to (c). Information relating to actual expenditure against the grant sanctioned by the Government of India during 1957-58 for Grow More Food Schemes is due from Accountants General/Comptrollers by the end of June 1958. However, a statement showing the grant sanctioned and final estimates, as received from the States, is laid on the Table of the Lok Sabha [See Appendix VII, Annexure No. 59.]

Electric Train Service on Howrah-Bandel-Burdwan Line

*1633. **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state when electric train service will be extended upto Burdwan station on the Howrah-Bandel-Burdwan line?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The work on extension of electrification from Bandel to Burdwan is in progress. This is expected to be completed by the end of July 1958.

Government Controlled Cargoes

*1634. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state what was the percentage of Government controlled cargoes that found place in Indian shipping lines operating in private sector and Government corporation ships in 1957 and 1958?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Information is being collected and will be placed on the Table of the Lok Sabha as soon as possible.

Aerodrome at Tarai

*1638. **Shri Bishwanath Roy:** Will the Minister of Transport and Communications be pleased to state:

(a) whether construction of the aerodrome at Tarai in U. P. near the State farm has been completed; and

(b) if so, whether the State farm would be connected with any air route?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) A statement is laid on the Table of the Sabha indicating the progress made in the construction of the aerodrome. [See Appendix VII, annexure No. 60].

(b) Proposals for expansion of regional services of this nature will be taken for consideration during the latter half of 1958 after the I.A.C. have introduced Viscounts on all the routes planned.

Fisheries

*1643. **Shri Radhamohan Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any scheme has been sanctioned for promoting fisheries during 1958-59 for different States;

(b) whether the Central Government are taking any steps for changing the food habits of the people in respect of greater consumption of fish instead of cereals; and

(c) if so, what steps have been taken in this direction?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, 212 schemes under the Second Five Year Plan for promoting fisheries in different States have been approved for implementation in 1958-59.

(b) No.

(c) Does not arise.